

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 53

C.A.(CAA)/247(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **02.12.2022**

NAME OF THE PARTIES: - **PUJA TRADES & INVESTMENTS
PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : CS Sanjay Shringarpure i/b PRS
Associates

For Regional Director
Office, MCA in place of
Mrs. Rupa Sutar Dy. Roc : GAURAV JAISWAL, COMPANY
PROSECUTOR

Section 230-232 of the Companies Act, 2013

ORDER

Ld. Counsel for the Applicant is present. List this matter on Board on 09.12.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare